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380. SHRI S. K. VAISHAMPAYEN: Will Minister of ENERGY IRRIGATION be pleased to state:

- (a) whether Government's attention has been drawn to the statement made by the Governor of North-Eastern States at a meeting of the North-Eastern Council held on 7th February, 1980 at Kohima urging top priority for power Project in those States;
- (b) what is Government's reaction with regard to the installed capacity and the demand at present; and
- (c) whether there is any matter plan under preparation by Government for this area?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY); (a) Yes. The attention of the Government has been drawn to the statement made by the Governor of North Eastern States at a meeting of the North-Eastern Council held on 4-2-1980 at Kohima urging top priority for power projects in these States.

- (b) The total installed capacity is 340.96 MW including diesel and Micro hydel. The present demand is 170 MW with peak load restrictions in Assam, Manipur, Nagalaad and Tripura. As per the power supply position projected in the Report of Working Group on power development 1979-80 to 1983-84 (February, 1979) the North-Eastern Region is expected to be surplus both in capacity and energy during 1982-83 and 1983-84.
- (c) Power development programme for the North-Eastern region has been prepared. A number of schemes are under execution in various States is the North-Eastern Region and it is expected that a capacity of 310 MW will be added after March. 1983 by the year 1985-86. Further there are a number of hydro projects which have been identified as potential schemes. These projects are under Act for and on behalf of the Com-

pany for the recovery of the dues 381. [Transferred to the 20th March 1980].

to Questions

Non-Payment of Amount to M/s. Dalmia Dadri Cement Limited llarvana

382. SHRI KALRAJ MISHRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to

- (a) whether the Workers' Union of M/s. Dalmia Dadri Cement Limited, Charkhi Dadri, Haryana have drawn Government's attention towards the non-payment of a sum of Rs. 2.20 crores by Seth Ram Krishna Dalmia, the former Sole-Selling' Agents of the above mentioned Company which was to be paid to the Company in 10 half-yearly instalments beginning from March, 1974 and also to the adverse effect of its non-payment on the working of the Cement Factory; and
- (b) if so, what action Government have taken in the matter?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) As per the last Balance Sheet as on 31-12-1977 filed with Registrar of Companies, Delhi, M/s. Dadri Cement Co.. ex-Sole Sealing Agents of M/s. Dalmia Dadri Cement Ltd. owes a sum of Rs. 2.14 crores, to M/s. Dalmia Dadri Cement Ltd. This was to be paid by the former in 10 equal half-yearly instalments beginning from 31-3-1976 but this arrangement has not been acted upon. No effective steps have so far been taken by the company to recover the amount from the ex-Sole Selling Agents.

The Cement Controller to whom M/s. Dalmia Dadri Cement T.+^ owes a substantial sum under Cement, Central Order, 1967 hag initiated legal proceedings for the winding upof the Company to enforce the recovery of the ' dues. The official liquidator when appointed, will take appropriate proceedings under thepany for the recovery of the due...

from the ex-Sole Selling agents of the company as provided under the provisions of the Companies Act, 1956.

National Water Scheme for Inter-Linking Rivers in the Country

- 383. SHRI N. P. CHENGALRAYA: NAIDU: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:
- (a) whether Government are considering a proposal to have a national water scheme for inter-linking various rivers in the national objective of water development;
- (b) if so, what are the main features of the proposal; and
- (c) by when the scheme is likely to be formulated?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) and (b) Yes Sir. A proposal of interlinking various rivers such as Brahmaputra, Ganga, Mahanadi, Godavari, Krishna, Cauvery as well as the west flowing rivers with the east flowing rivers is being worked out.

(e) The broad outline of the scheme is expected to be ready in about six months.

Breakdown in Indraprastha and Badarpur Power Plants

384. SHRI NARASINGHA PRASAD NANDA: SHRI DINESH GOSWAMI: DR. V. P. DUTT:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- (a) the number of times whan there was breakdown in the Indraprastha and Badarpur power plants in Delhi during the last three years, year-wise.
- (b) the total number of hours for which load shedding was resorted to on account of these breakdowns during the last three years, year-wise;

- (c) whether it is a fact that the plants at Indraprastha power house have become obsolete and Government are considering to replace them with new ones; and
- (d) if so, by what time these obsolete power plants are likely to be replaced to give relief to Delhi people from day to day load shedding?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. GHANI KHAN CHAUDHURY): (a) There was no complete breakdown of the and Indraprastha power stations in Delhi during the last three years. However, individual units had to be closed down due to outage/fault in the unit. The number of such breakdowns (of more than one day's duration) in the Indraprastha Station and Badarpur thermal power station during the 1977-78, 1978-79 and 1979-80 years (upto March, 1980) are 5th follows: -

Name of Power House	No. of breakdowns during		
	1977-78		19 79-80 (upto 3-1980).
Indraprastha Power Station .	4 3	51	45
Badarpur Thermal Power Station .	33	46	59

(b) The details of generation at Badarpur Power Station and Indraprastha Power Stataion during the years 1977-78, 1978-79 and 1979-80 are as follows:—

Badarpur Therma! Power	1977-78	1978-79	1979-8
Station	839 '45	1 056+0 3	mated upto end f Match 80)
Indra- prastha Power		- <u> </u>	1
Station	1861.00	1649.00	1715 (Esti- mated upto end of March, 80